

30/100

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CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

Caveat no-1/2000

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FORM NO. 4

(See Rule 42)

In The Central Administrative Tribunal

GUWAHATI BENCH : GUWAHATI

ORDER SHEET

APPLICATION NO. 64/2000 OF 199

Applicant(s) Sri Kumod Boro doi.



Respondent(s) Union of India and ors.

Advocate for Applicant(s) Mr. J. L. Sarkar.

Mr. M. Chandra.

Advocate for Respondent(s) Mr. G. N. Chakrabarty.

C. G. S. C.

Notes of the Registry	Date	Order of the Tribunal
<p>45883/14.2.2000</p> <p>16/2/2000</p> <p>22-2-2000</p> <p>Service of notices prepared and sent to D. Section for issuing of the same to the respondents through Regd. post with A/D.</p> <p>By vide D.No. 522 to 525 dtd-23-2-2000.</p>	<p>17.2.00</p> <p>3.3.2000</p> <p>trd 21/2/2000</p>	<p>Application is admitted. Issue usual notices. Returnable on 3.3.00.</p> <p>Mr. J.L.Sarkar, learned counsel appearing on behalf of the applicant prays for interim order for sending the applicant for training. Mr. A. Deb Roy, learned Sr. C.G.S.C. has no instruction.</p> <p>Issue notice notice to show cause as the why the prayer for interim order shall not be granted. Returnable on 3.3.2000.</p> <p style="text-align: right;">  Vice-Chairman </p> <p>On the prayer of Mr A. Deb Roy, learned Sr.C.G.S.C the case is adjourned to 6.3.2000 for order.</p> <p style="text-align: right;">  Member(A) </p>

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Notes of the Registry

Date

Order of the Tribunal

2-3-00
 1) Service reports are awaited.
 2) Show cause has not been filed.
 2/3

6.3.00

On the prayer of the counsel for the parties the case is adjourned to 8.3.00.

Member (J)

Member (A)

22-3-00
 w/ statement has not been filed.

pg

8.3.00

We have heard Mr. J.L. Sarkar, learned counsel for the applicant in respect of the prayer for interim order. The applicant was to undergo the pre-Basic Training Course for 4 weeks commencing from 21.2.2000. Uptill today, he has not been able to join in the training course. We are of the view that it will serve no purpose to issue any interim order now directing the respondents to allow the applicant to join the course at this belated stage. Therefore, we do not pass any interim order.

List for written statement and further orders on 23.3.2000.

Member (J)

Member (A)

3.4.00
 w/ statement has not been filed.

23.3.00

On the prayer of Mr A. Deb Roy, learned Sr. C.G.S.C., two weeks time allowed for submitting written statement. List on 4.4.00 for written statement and further orders.

Member

2/6/00
 D/S has not been filed.
 2/10/00.

nkm

4.4.00

On the prayer of Mr. B.S. Basumatary, on behalf of Mr. A. Deb Roy, learned Sr. C.G.S.C. the case is adjourned to 26.4.2000 for filing of written statement.

List on 26.4.2000 for written statement and further orders.

Member

trd

Notes of the Registry	Date	Order of the Tribunal
<p><u>5-7-2000</u></p> <p>No. written statements has been filed.</p> <p><u>Booo</u></p>	<p>26.4.00</p> <p>lm</p>	<p>No written statement has been submitted. List for hearing on 6.7.00.</p> <p><i>[Signature]</i> Member</p>
<p><u>8-9-2000</u></p> <p>Written statement has been filed by the respondents.</p> <p><u>Booo</u></p>	<p>6.7.00</p> <p>25.9.00</p>	<p>There is no D/B. Adj'ed to 25.9.00.</p> <p>NO D/B. To be listed on 31.01.01.</p> <p><i>[Signature]</i> B/o</p>
<p>The case is ready for hearing.</p> <p><u>Booo</u></p> <p>No 22/9/2000</p>	<p>2/11.</p> <p>16.2.00</p>	<p>Case not ready for hearing. Adjourned to 16.2.2001.</p> <p><i>[Signature]</i> 3/11.</p> <p>On the prayer of Mr. J.L.Sarkar, learned counsel for the applicant the case is adjourned to 12.3.2001.</p>
<p>The case is ready for hearing as required wts.</p> <p><u>Booo</u> 15.2.01</p>	<p>trd</p> <p>12.3.01</p>	<p>List on 12.3.2001 for hearing.</p> <p><i>[Signature]</i> Member</p> <p><i>[Signature]</i> Vice-Chairman</p>
<p>The case is ready for hearing.</p> <p><u>Booo</u> 12.6.01</p>	<p>12.3.01</p> <p>lm</p>	<p>On the ground of illness of Mr.M.Chanda learned counsel for the applicant case is adjourned to 25.4.01 for hearing.</p> <p><i>[Signature]</i> Member</p> <p><i>[Signature]</i> Vice-Chairman</p>
	<p>25.4.01</p> <p>16.5.</p>	<p>Adj'ed to 16.5.01.</p> <p>left over. list again on 13.6.2001.</p> <p><i>[Signature]</i> B/o</p> <p><i>[Signature]</i> 16.5.</p>

Notes of the Registry	Date	Order of the Tribunal
<p>4</p> <p>Requisites not filed.</p> <p>18/6/07</p> <p>Fresh notice prepared on Respondent No.5 as per order dtd. 13/6/07. and sent to S.D. for issuing the same by Regd A.D. vide D/No 2225 dtd 25/6/07.</p> <p>21/6/07.</p>	<p>13.6.2001</p>	<p>Present: Hon'ble Mr Justice R.R.K. Trivedi, Vice-Chairman</p> <p>Hon'ble Mr K.K. Sharma, Administrative Member.</p> <p>After hearing Mr J.L. Sarkar, learned counsel for the applicant and Mr A. Deb Roy, learned Sr. C.G.S.C., it has been noticed that respondent No.5 has not been served by appropriate notice. Office is directed to issue fresh notice for service on respondent No.5 indicating his date of appearance before the Tribunal either in person or through Advocate.</p> <p>List on 30.7.01 for hearing.</p> <p><i>[Signature]</i> Member</p> <p><i>[Signature]</i> Vice-Chairman</p>
<p>nkm</p>	<p>30.7.01</p>	<p>On the prayer of the learned counsel for both the parties, the case is to be listed for hearing on 1.8.2001.</p> <p><i>[Signature]</i> Member</p> <p><i>[Signature]</i> Vice-Chairman</p>
<p>16.8.2001</p> <p>Copy of the Judgement has been sent to the office for issuing in due to the Applicant as well as to the S. Ch. S. C. for the Respondent.</p> <p>HS</p>	<p>1.8.01</p>	<p>Heard learned counsel for the parties. Hearing concluded. Judgement delivered in the open court, kept in separate sheets. The application is disposed of. No order as to costs.</p> <p><i>[Signature]</i> Member</p> <p><i>[Signature]</i> Vice-Chairman</p>
<p>trd</p>	<p></p>	<p></p>

b

CENTRAL ADMINISTRATIVE TRIBUNAL ::
GUWAHATI BENCH.

O.A./R.A. No. . 64 of 2000 . of

DATE OF DECISION 1.8.2001

Sri Kumud Bordoloi APPLICANT(S)

Mr. J.L.Sarkar ADVOCATE FOR THE APPLICANT(S)

- VERSUS -

Union of India & Ors. RESPONDENT(S)

Mr. A. Deb Roy, Sr. C.G.S.C. ADVOCATE FOR THE
RESPONDENTS.

THE HON'BLE MR. JUSTICE D.N.CHOWDHURY, VICE-CHAIRMAN.

THE HON'BLE MR. K.K.SHARMA, MEMBER (A).

1. Whether Reporters of local papers may be allowed to see the judgment ?
2. To be referred to the Reporter or not ?
3. Whether their Lordships wish to see the fair copy of the judgment ?
4. Whether the judgment is to be circulated to the other Benches ?

5. Judgment delivered by Hon'ble Vice-Chairman.

X

CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

Original Application No. 64 of 2000

Date of order : This the 1st day of August, 2001.

Hon'ble Mr. Justice D.N.Chowdhury, Vice-Chairman.

Hon'ble Mr. K.K.Sharma, Member (A).

Sri Kumud Bardoloi
Son of late Purna Kanta Sarma Bardoloi,
Working as Telecom Technical Assistant,
Office of the Telecom District Manager,
Tezpur,

...Applicant

By Advocate Mr. J.L.Sarkar.

-versus-

1. The Union of India
Represented by the Secretary to the
Government of India,
Ministry of Communication,
Department of Communications,
Department of Telecommunication,
New Delhi.
2. The Chief General Manager,
Assam Telecom Circle,
Ulubari, Guwahati-781007.
3. The Telecom District Manager,
Tezpur.
4. The Divisional Engineer (P & A),
Office of the Telecom District Manager,
Tezpur.
5. Sri Dwijendra Nath Talukdar,
Telecom Technical Assistant,
O/o the Central Manager Telecom,
Guwahati.

....Respondents

By Advocate Mr. A. Deb Roy, Sr. C.G.S.C.

ORDER

CHOWDHURY J. (V.C.).

By an order dated 10.2.2000 a select list was prepared for undergoing the Jr. Telecom Officers Induction Training course at NSCB RTTC/Kalyani as per the programme mentioned. The said list included 27 officers which excluded the present applicant. The grievance of the applicant is

inter se seniority in the cadre of TTA has been determined on the basis of marks obtained in the Training and since the applicant obtained higher marks in the Training, as per the policy decision the applicant ought to have been sent for training at any rate prior to respondent no.5 who secured lesser mark than the applicant. From the narration of acts it appears that the office of the Principal, R.T.T.C. Patna, Department of Telecommunication published a list of trainees who successfully completed the training from 23.8.1993 to 19.11.1993 at R.T.T.C. Patna vide Memo No. RTTC PT/Tech-18/18 dated 19.11.1993. In the said list the name of the applicant was shown at serial no,8 securing 82.22 % marks and he was ranked 20th. The respondent no.5 Sri Dwijendra Nath Talukdar in the said examination secured 79.93 % marks and was ranked 24th. On successful completion of training the officers were posted in different places. The applicant was posted at Tezpur and he joined as TTA on 27.11.1993 whereas the respondent no. 5 who was posted at Guwahati joined on 23.11.1993. It is contended by the applicant that the respondents overlooking his seniority as TTA sent the respondent no. 5 for training ignoring his seniority as TTA fixed on the basis of marks obtained in the training. It was contended that since the respondent no.5 and the applicant vis-a-vis other persons were appointed on completion of training, the seniority was fixed as per the policy dated 21.9.1999 on the basis of the marks obtained in the training. The applicant since secured higher marks his case ought to have been considered for sending the training before the respondent no.5. The Office Memorandum dated 21.9.1999 was issued for fixation of seniority in the cadre of TTA. The relevant part of the Office Memorandum dated 21.9.1999 is reproduced below :

"To

All Heads of Telecom Circles/Districts, Project Circles & Other Heads of Administrative Offices, CGM MTNL, New Delhi/Mumbai.

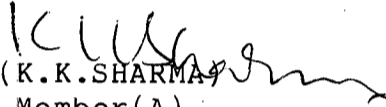
Reference are being received from Telecom Circles regarding fixation of seniority in the cadre of TTA. In this connection, it is stated that detailed instructions with regard to absorption/promotion in restructured cadre - methodology for preparation of seniority in restructured cadre issued vide letter No. 27-2/94-TE-1 dated 20.8.1997.

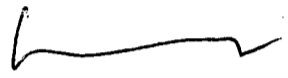
2. It is clarified that inter se seniority of officials after completion of training in the cadre is to be fixed based on the marks obtained in the training and such exercise must be taken up and completed only at the end of training of all the batches sent for training according to the select panel prepared for a particular year. In other words, post training marks should be the criteria in regard to fixation of inter se seniority of official on the select panel of a particular year irrespective of the batch in which the official goes for training against the vacancies of a particular year."

2. We have already mentioned about the percentage of marks obtained as well as rank secured by the applicant vis-a-vis respondent no.5. Mr. J.L.Sarkar, learned counsel for the applicant contended that there was no justification for not sending the applicant for full course of Junior Telecom Officers Induction Training at NSCB TTTC/Kalyani commencing from 21.02.2000, though junior officers were sent. The respondents have stated that the applicant was subsequently sent for Phone II Training. On successful completion of the said Ph-II Training on 9.2.2001 in switching specialisation at NSCB, RTTC, Kalyani the applicant was posted as JTO at TDM, vide order dated 30.1.01. Mr. A. Deb Roy, learned Sr. C.G.S.C. stated that the name of the applicant was omitted for training commencing from 21.2.2000 on the ground that the applicant did not complete six years of service as Phone Inspector whereas the respondent no.5 completed his six years of service as Phone Inspector. Needless to mention here that the seniority as per the existing practice amongst the TTAs was to be determined on the basis of marks obtained in the Training and the applicant vis-a-vis the respondent No.5 were appointed on completion of training. If the

officers appointed on the basis on completion of training, the inter se seniority is to be determined on the basis of marks obtained in the training. Joining of the applicant on 27.11.193 at Tezpur cannot down grade the applicant in senioriy below the respondent no. 5. Accordingly the seniority of the applicant vis-a-vis respondent no.5 is to be determined on the basus of the marks obtained in the training.

3. Subject to the observation made above the application stands disposed of. There shall however be no order as to costs.


(K.K.SHARMA)
Member(A)


(D.N.CHOWDHURY)
Vice-Chairman

16 FEB 2000

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

(An Application under Section 19 of the Administrative Tribunals Act, 1985).

Title of the Case : O.A. No. 64 /2000
 Sri Kumud Bardoloi : Applicant
 -versus-
 Union of India & Ors. : Respondents

I N D E X

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Date 16.2.2000

Filed by

Manik Choudhary
Advocate

Sri Kumud Bardoloi

Filed by the applicant
 through Advocates on
 16-2-2000. *Secretary, Tribunal*

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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

(An Application under Section 19 of the Administrative
Tribunals Act, 1985).

BA 64/2000

BETWEEN

Sri Kumud Bardoloi
Son of late Purna Kanta Sarma Bardoloi
Working as Telecom Technical Assistant,
Office of the Telecom District, Manager,
Tezpur

.... Applicant

-AND-

1. The Union of India
Represented by the Secretary to
the Government of India,
Ministry of Communications,
Department of Telecommunications,
New Delhi.
 2. The Chief General Manager
Assam Telecom Circle
Ulubari, Guwahati-781007
 3. The Telecom District Manager,
Tezpur.
 4. The Divisional Engineer (P & A)
office of the Telecom District Manager,
Tezpur
 5. Sri Dwijendra Nath Talukdar
Telecom Technical Assistant,
O/o the General Manager Telecom,
Guwahati
- Respondents

Sri Kumud Bardoloi

DETAILS OF THE APPLICATION

1. Particulars of orders against which this application is made.

This is an application praying for a direction to the respondents to send the applicant for Junior Telecom Officer Training which is scheduled to be held with effect from 21.2.2000 at NSCB RTTC/Kalyani in terms of letter No. Rectt-3/72/PI-1/68 dated 10.2.2000 issued by the Chief General Manager, Assam Telecom Circle, Guwahati.

2. Jurisdiction of the Tribunal

The applicant declares that the subject matter of this application is well within the jurisdiction of the Hon'ble Tribunal.

3. Limitation

The applicant further declares that this application has been filed within the limitation period as prescribed under Section 21 of the Administrative Tribunals Act, 1985.

4. Facts of the Case.

4.1 That the applicant is a citizen of India as such he is entitled to all the rights, privileges and protections as guaranteed under the Constitution of India. The applicant is presently serving as Telecom Technical Assistant in the office of the Telecom District Manager, Tezpur.

4.2 That your applicant initially joined the Telecom department on 14.5.1975 as Technician. Thereafter he was

Sri Kumud Bardoloi

Promoted to the post of Telecom Technical Assistant (for short TTA) in the year 1993.

4.3 That your applicant appeared in the departmental screening test held on 29.1.1995 for the selection to the post of Junior Telecom Officer and he was declared selected in the screening test. Similarly respondent No.5 also appeared in the screening test on 29.1.1995 and was selected in the screening test. Be it stated that the Respondent No.5 is junior to the present applicant in the cadre of TTA as because fixation of seniority in the cadre of TTA is based on the basis of post training marks obtained in the cadre of TTA Training which would be evident from the letter bearing No.RTTC PT/Tech-18/18 dated 19.11.93 issued by the Principal RTTC, Patna wherein the applicant obtained marks 82.22 percent and placed in rank of 20 whereas the respondent No.5 only obtained 79.93 percent marks and placed in the rank of 24 as because both the applicant and respondent No.5 belonged to the same batch No.4 of Nov'1993. The relevant extract of the letter dated 19.11.93 is quoted below :

"Roll No.	Name of the Trainees	Recruit-ment Unit	Perce-ntage of marks obtain-ed	Rank
4	Shri D.N.Talukdar	Assam Circle	79.93	24th
8	Shri Kumud Bardoloi	Assam Circle	82.22	20th

From above, it is quite clear that the applicant in rank also is senior to the respondent No.5 in the cadre

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Sri Kumud Bardoloi

of TTA. In this connection it is relevant to mention here that the Department of Telecommunication, Government of India vide O.M. No. 7-51/97-NCG dated 21.9.99 instruction has been issued to all concerned as regards fixation of seniority in the cadre of TTA. In paragraph 2 of the said O.M. it is clarified as follows :

" References are being received from Telecom Circles regarding fixation of seniority in the cadre of TTA. In this connection, it is stated that detailed instructions with regard to absorption/promotion in restructured cadre - methodology for preparation of seniority in restructured cadre issued vide letter No. 27-2/94-TE-I dated 20.8.1997.

2. It is clarified that inter-se seniority of officials after completion of training in the cadre ~~is~~ to be fixed based on the marks obtained in the training and such exercise must be taken up and completed only at the end of training of all the batches sent for training according to the select panel prepared for a particular year. In other words, post-training marks should be the criteria in regard to fixation of inter-se seniority of officials of the select panel of a particular year irrespective of the batch in which the official goes for training against the vacancies of a particular year.

The above mentioned guidelines should be followed by all Circles scrupulously alongwith the TE Branch guidelines issued vide No.27-2/94-TE-I dated 20.8.97. In this extent, letter No.12-32/

Sri Kumud Bardoloi

94-NCG (Pt) dated 30.10.95 stands modified."

In view of the above clarification the inter-se seniority of officials after completion of training in the cadre is to be fixed based on the ranks obtained in training and such exercise must be taken up and completed at the end of training of all the batches sent for training according to the select panel prepared for a particular year, in other words the post-training marks should be criterion in regards to fixation of inter-se seniority of officials of the select panel of a particular year.

It is stated that the O.M. dated 21.9.99 was circulated by the office of the Chief General Manager Telecom, Assam Circle, Ulubari, Guwahati through their letter No. Estt-9-3/Pt.I/35 dated 4.10.99 to all concerned for intimation, guidance and necessary action. In view of the office memorandum dated 21.9.99 the applicant is senior to respondent No. 5 in the cadre of TTA.

Copy of the letter dt. 19.11.93, O.M. dated 21.9.99 and letter dated 4.10.99 are annexed as Annexures 1, 2 and 3 respectively.

4.4 That it is stated that the list of TTA are qualified in the screening test held on 29.1.1995 for sending them for JTO training was published by the Chief General Manager, Telecom, Assam Circle, Guwahati vide letter No. STES-23/1/60 dated 13.02.97 where the name of the applicant is shown at serial Nos. 156 showing his

Sri Kumud Bordoloi

date of entry in the cadre of TTA is 27.11.1993 and the name of respondent No.5 is shown at serial No.150 and the date of entry in the cadre of TTA is shown as 22.11.1993 i.e. prior to the date of entry of the applicant. But this wrong entry has been modified by the Divisional Telecom District Manager, Tezpur modifying the date of promotion to the cadre of TTA in respect of the applicant which would be evident from the letter No. E-215/TTA/Vol-III/99-2000/16 dated 9.8.99. Moreover the applicant also senior and on the basis of the merit list published on the basis of marks obtained in the training of TTA cadre which was further confirmed by the Directorate of Telecommunication office dated 21.9.99 clarifying the procedure of fixation of seniority in the cadre of TTA.

Copy of the letter dated 13.2.97 and letter dt. 9.8.99 are annexed as Annexures 4 & 5 respectively.

4.5 That your applicant begs to state that the name of the applicant also cleared by the vigilance which would be evident from the letter bearing No. Rectt-3/35-94/146 dated 31.1.2000 but surprisingly the applicant was not sent for training which is scheduled to be commenced with effect from 21.2.2000 whereas the respondent No.5 who is junior to the present applicant he is being selected for training for promotion to the cadre of Junior Telecom Officer. Non-selektion of the applicant for training is highly arbitrary, illegal and unfair in as much as when his junior, respondent No.5 is selected for the training to facilitate further promotion to the cadre of Junior Telecom Officer which would be evident from the impugned

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Sri Kumud Bardoloi

letter bearing No. Rectt-3/72/Pt-1/68 dated 10.2.2000. This decision of the Chief General Manager Telecom, Assam Circle, Guwahati is highly discriminatory and the same is violative of Article 14 and 16 of the Constitution. The applicant is senior in the cadre of TTA on the basis of marks obtained in the cadre of TTA training entitled to get priority in the matter of training for further promotion to the post of Junior Telecom Officer. It is stated that the list of candidates selected for training on the basis of screening test held on 29.1.1995 and published under the letter dated 10.2.2000 has been prepared on extraneous consideration and also in a arbitrary manner to deny the legitimate training facility to the applicant who is senior to respondent No.5. As such the impugned list of selected candidates for training issued under letter dated 10.2.2000 is liable to be set aside and quashed otherwise it will cause irreparable loss to the service prospects of the present applicant. Therefore the Hon'ble Tribunal be pleased to set aside and quash the impugned letter dated 10.2.2000 and further be pleased to direct the respondents to include the name of the applicant for training scheduled to be commenced with effect from 21.2.2000.

Copy of the letter dt. 10.2.2000 is annexed

✓ hereto and marked as Annexure-6, and letter dated 31-1-2000 is enclosed as Annexure-7.

4.6 That it is stated that it is a fit case for the Hon'ble Tribunal to interfere in order to protect the rights and interests of the applicant and also be pleased to stay the operation of the impugned select list of candidates in respect of selected candidates for training vide impugned letter dated 10.2.2000.

Sri Kumud Bordoloi

4.7 That it is stated that the applicant has no other alternative than to approach this Hon'ble Tribunal by way of filing this ~~Of~~ this Original Application to protect his right and interests.

4.8 That it is stated that the applicant has acquired a valuable and legal rights for getting training facilities prior to respondent No.5 as because the applicant is senior in the cadre of TTA. As such denial of training facilities to the applicant is hostile discrimination and the same is violative of Article 14 and 16 of the Constitution of India.

4.9 That this application is made bonafide and for the cause of justice.

5. Grounds for relief with legal provisions :

- 5.1 For that the impugned order dated 10.2.2000 selecting the names of the candidates on pick and choose basis on extraneous consideration without making into consideration of seniority in the cadre of TTA.
- 5.2 For that the applicant is senior to the respondent No. 5 as per the instruction and criteria laid down by the directorate of telecommunication, regarding fixation of seniority, in the cadre of TTA, vide Office memorandum dated 21.9.1999.
- 5.3 For that the applicant secured 82.22 percentage of marks in the cadre, of TTA training whereas respondent No.5 secured 79.83 percent marks in the

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Sri Kumud Bardoloi

TTA training, which is the criteria for fixation of seniority in the cadre of TTA, which is evident from letter dated 19.11.1993 issued by the Principal, TTA Training Centre.

5.4 For that the decision of sending respondent No.5, for J.T.O. Training in supersession of the claim of the applicant, is violative of Article 14 of the Constitution of India.

5.5 For that the applicant is declared qualified in the screening test held on 29.1.1995 for J.T.O promotion.

6. Details of remedies exhausted

The applicant states that he has no other alternative and other efficacious remedy than to file this application before the Hon'ble Tribunal for protection of his right.

7. Matters no previously filed or pending with any other Court.

The applicant further declares that he has not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any other Bench of the Tribunal nor any such application, writ petition or suit is pending before any of them.

8. Reliefs sought for :

Under the facts and circumstances of the case the applicant prays that Your Lordships would be pleased to issue notice to the respondents to show cause as to why the relief(s) sought for by the applicant shall not be granted.

Sri Kumud Bardoloi

call for the records of the case and on perusal of the records and after hearing the parties on the cause or causes that may be shown, be pleased to grant the following reliefs :

- 8.1 That the Hon'ble Tribunal be pleased to set aside and quash the order issued vide letter No. Rectt-3/72 PT-I/68 dated 10.2.2000 (Annexure-6) whereby Respondent No.5, junior to the applicant is sought to be deputed for training in superssion of the claim of the applicant who is senior in the cadre of T.T.A. and eligible for training.
- 8.2 That the Hon'ble Tribunal be pleased to direct the respondents to delete the name of Respondent No.5 from the impugned order deputing him for training issued under letter No. Rectt-3/72 PT-I/68 dated 10.2.2000 and further be pleased to direct the respondents for inclusion of the name of the applicant for training in the order dated 10.2.2000 in place of Respondent No.5 and further be pleased to direct the respondents to allow the applicant to participate in training scheduled to be commenced with effect from 21.2.2000.
- 8.3 That the Hon'ble Tribunal be pleased to declare that applicant is senior to Respondent No.5 and entitled to depute for J.T.O. training on priority basis over the Respondent No.5, to facilitate for promotion in the cadre of Junior Telecom Officer.
- 8.4 Costs of the Application.

Contd...

Sri Kumud Bardsolot

8.5 Any other relief or reliefs to which the applicant is entitled to, as the Hon'ble Tribunal may deem fit and proper.

9. Interim order prayed for :

9.1 That the respondents be directed to send the applicant for training which is scheduled to be commenced with effect from 21.2.2000 in pursuance of the order dated 10.2.2000 (Annexure-6).

9.2 That the Hon'ble Tribunal be pleased to suspend the operation of the impugned order ~~dated 10.2.2000~~ dated 10.2.2000 (Annexure-6) issued by the Chief General Manager Telecom, Assam Circle, Guwahati so far as the Respondent No.5 is concerned, who is junior to the applicant.

10.

This application has been filed through Advocate.

11. Particulars of the I.P.O.

- i. I.P.O. No. : 45882/
- ii. Date of Issue : 14-2-2000
- iii. Issued from : G.P.O., Guwahati.
- iv. Issued from : G.P.O., Guwahati.

12. List of enclosures

As stated in the Index.

..Verification

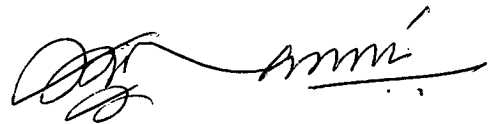
Sri Kumud Bardoloi

V E R I F I C A T I O N

I, Sri Kumud Bardoloi, son of late Purna Kanta Sarma Bardoloi, aged about 50 years, working as Telecom Technical Assistant, in the office of the Telecom District Manager, Tezpur do hereby verify that the statements made in paragraphs 1 to 4 and 6 to 12 are true to my knowledge and those made in paragraph 5 are true to my legal advice and I have not suppressed any material fact.

And I sign this verification on this the 16th day of February, 2000.

Signature



(Sri Kumud Bardoloi)

Deptt. Of Telecommunication

Office Of The Principal , R.T.T.C. PATNA- 800001

No. RTTC PT/Tech-18/18

Dated at Patna , the 19th November 1993

Telecom
Technical
Post

Sub-POST TRAINING MARKS OF T.T.A. BATCH NO-4

The Post training marks obtained by the under noted trainees of T.T.A. Batch No.-4, on successful completion of 13 weeks(5 weeks Basic + 8 weeks specialisation in External Plant course) training from 23.8.93 to 19.11.93 at R.T.T.C. Patna are given below : -

Roll No.	Name of the trainees	Recruitment Unit	Percentage of marks obtained	Rank
1.	Shri Kameshwar Das	Assam Circle	83.41 %	15th
2.	.. Lohir Ch. Deka	..	85.19 ..	9th
3.	.. M.R. Tumung x	..	82.22 ..	20th
4.	.. <u>D.N. Talukdar</u> x	..	79.93 ..	24th
5.	.. Pabitra Das	..	83.70 ..	13th
6.	.. Chakradhar Sharma	..	84.59 ..	11th
7.	.. M.D. Phukan	..	83.63 ..	14th
8.	.. Kumud Bardoloi	..	82.22 ..	20th
9.	.. Madhab Ch. Nath	..	83.33 ..	16th
10.	.. Khagendra Kalita -	..	83.85 ..	12th
11.	.. Hementa Hazarika	..	81.04 ..	23th
12.	.. Anil Kumar Das x	..	81.26 ..	22th
13.	.. Manoranjan Das	..	83.26 ..	17th
14.	.. Dilip Das	..	83.04 ..	18th
15.	.. Dimbadhar Borah	..	82.56 ..	19th
16.	.. B.M. Tripathi	M.P. Circle	86.30 ..	6th
17.	.. N.K. Sharma	..	86.00 ..	8th
18.	.. R.K. Bilgaiya	..	86.67 ..	3rd
19.	.. D.C. Gupta	..	87.63 ..	1st
20.	.. K.C. Rathore	..	86.44 ..	5th
21.	.. S.K. Sharma	..	86.60 ..	4th
22.	.. A.K. Dubey	..	87.11 ..	2nd
23.	.. L.R. Patel	..	85.11 ..	10th
24.	.. Shyama Pd. Mukherjee	W.B.Circle	86.22 ..	7 th
25.	.. Sanjit Maitly	..	81.92 ..	21th

Copy for information to -

1. The CGMT, BRBRA ITT, Ridge Road , Jabalpur(MP)
2. The ADG (Trg) , Telecom Directorate ,New Delhi.
3. The CGMT Bihar Circle ,Patna.
- 4 to 6 The CGMT Assam Circle , Guwahati/ M.P. Circle Bhopal / W.B. Circle Calcutta.
- 7 to 31. The trainees concerned.
- 32 to 34 The Batch file
- 34 to 40 The Exam. Section.

Principal
R.T.T.C. Patna

Principal
R.T.T.C. Patna

Dated: 21.9.99

OFFICE MEMORANDUM

To

All Heads of Telecom Circles/Districts, Project Circles & Other Heads of Administrative Offices, CGM MTNL, New Delhi/Mumbai.

References are being received from Telecom Circles regarding fixation of seniority in the cadre of TTA. In this connection, it is stated that detailed instructions with regard to absorption/promotion in restructured cadre - methodology for preparation of seniority in restructured cadre issued vide letter No.27-2/94-TE-I dated 20.8.1997.

2. It is clarified that inter-se seniority of officials after completion of training in the cadre is to be fixed based on the marks obtained in the training and such exercise must be taken up and completed only at the end of training of all the batches sent for training according to the select panel prepared for a particular year. In other words, post-training marks should be the criteria in regard to fixation of inter-se seniority of officials of the select panel of a particular year irrespective of the batch in which the official goes for training against the vacancies of a particular year.

The above mentioned guidelines should be followed by all Circles scrupulously alongwith the TE Branch guidelines issued vide No.27-2/94-TE-I dated 20/8/97. In this context, letter NO.12-32/94-NCG(Pt) dated 30/10/95 stands modified.

(Signature)

20.09.99

(J.B.JAIN)
Asstt. Dir. Gen. (BTC)

(Handwritten notes and signatures)

* DOT's Ruling for seniority

GOVERNMENT OF INDIA
DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE CHIEF GENERAL MANAGER TELECOM
ASSAM CIRCLE :: ULUBARI :: GUWAHATI-7

NO. ESTT-9/3/PL-I/35

Dated at Guwahati, the 04-10-99

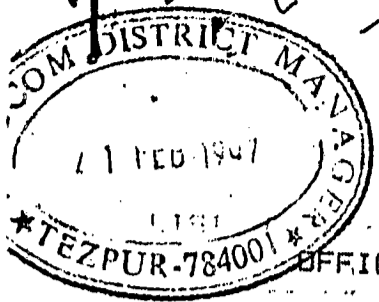
To,

1. The General Manager Telecom
Guwahati / Silchar.
- ✓ 2. The Telecom District Manager.
Dibrugarh / Jorhat / Nagaon / Tezpur / Bongaigaon.
3. The Director, R.T.T.C., Guwahati.
4. The Principal, C.T.T.C., Guwahati.
6. The S.D.E.(I/C), C.T.S.D., Guwahati.
7. The A.D.T.(Staff), C.O., Guwahati.
8. The Sr. A.O.(A&P) C.O., Guwahati.

Sub :: Absorption / promotion in restructured cadre - methodology for
preparation of seniority in restructured cadre. - reg.

A copy of T.C.H.Q. letter No.7-51/97-NCG Dated 21-09-99 on the
subject cited above is forwarded herewith for favour of information, guidance and
necessary action please.

(B. C. PAL)
Asstt Director Telecom(E&R)



E-2/12/4
E-2/JTO/Exam

26/2/97 16
BC-Sche
Amxam-4
Regel.

GOVERNMENT OF INDIA
DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE CHIEF GENERAL MANAGER TELECOM.,
ASSAM CIRCLE, GUWAHATI-781007

No. STES-23/1/60

Dated at Guwahati the 13-02-1997

The Telecom. District Managers, GH/DR/SC/BGN/TZ/JRT
The Telecom. District Engineer, Nagaon

Sub:- List of TA/TI/WO/TTA who qualified Screening Test held on 29-01-95 for sending them JTO training.

Kindly find herewith a copy of List of TA/TI/WO/TTA who qualified Departmental Screening Test for promotion to the cadre of Junior Telecom. Officers for sending them training in that cadre. The list is prepared on the basis of length of service in the cadre of TI/TA/WO/TTA as per instructions received from DOT/ND time to time in this matter. Discrepancy noticed, if any, in the list may be apprised of this office with relevant records. Any communication in this regard routed through proper channel within one month from receipt of this letter will only be entertained at this end.

Encls:- As above.

(G.C.Sarma) 13/2/97
Assistant Director Telecom. (Staff),
for Chief General Manager Telecom.,
Assam Circle, Guwahati-781007

Copy to :-

1. The CGM, Task Force, N.E. Circle, Guwahati
2. The Director (Mtce), ETR, Guwahati.
3. The ADT(E&R), Circle Office, Guwahati.
4. Notice Board
5. Guard File

for Chief General Manager Telecom.,
Assam Circle, Guwahati-781007

E-2/JTO/Exam/97-98/54 - dttd - 07/04/97

Copy forwarded to All SOE concerned + Candidate concerned in Kurnool Bangalore TTA
Do not SOB Phishes/Tezpur

S. SDE (HRD)
T.D.M., Tezpur

* Graduation List

Handwritten notes: "copy to", "21/2", "JTO", "copy forwarded to All SOE concerned + Candidate concerned in Kurnool Bangalore TTA Do not SOB Phishes/Tezpur"

17

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LIST OF TAs/T.Is./W.Os./TTAs.who qualified Screening Test
for sending JTO training.

SL. NO. I	NAME OF RSA(TA)/TI/WO/ TTA	COMMUNITY	D.O.Entry in cadre	D.O.B.
01.	SRI KHANINDRA NATH GOGOI, TI	OC	15-04-69	01-01-44
✓02.	<u>SRI RABINDRA NATH SAHA, TA</u>	OC	26-04-75	03-03-49
03.	SRI SAKTI GUHA ROY, TA	OC	26-04-75	17-03-49
04.	SRI NIRMAL KANTI SAHA, TA	OC	01-07-75	01-04-49
05.	SRI SIB SANKAR BANERJEE, TI	OC	11-07-75	02-06-47
06.	SRI RAMCHARAN THAKURIA, TI	ST	11-07-75	09-03-49
07.	SRI MADAN CH. GAYARI, TI	ST	11-07-75	02-02-52
08.	SRI KANAK SAIKIA, RSA(TA)	ST	15-01-76	24-11-49
09.	SRI DEBI PRASAD MUKHOPADHYAY, TTA	OC	20-01-76 as TA	20-08-47
10.	SRI PRANAB DUTTA, RSA(TA)	OC	20-01-76	15-02-51
11.	SRI DIPAK RN. SIKIDAR, TI	OC	11-04-76	31-01-47
12.	SRI BENUDHAR BORAH, TI	ST	11-04-76	01-07-48
13.	SRI ALAKE NATH CHAKRABORTY, TI	OC	11-04-76	14-06-49
14.	SRI JADU NATH SARMA, TI	OC	11-04-76	01-08-51
15.	SRI KHAGENDRA NATH SONOWAL, TI	ST	11-04-76	01-08-53
16.	SRI DEBI PRASAD BHATTACHARJEE, TI	OC	13-04-76	13-11-51
✓17.	<u>SRI DIPANKAR NATH, TI</u>	OC	13-04-76	01-05-54
✓18.	<u>SRI KALIDAS BHATTACHARJEE, RSA(TA)</u>	OC	01-05-76	12-02-51
✓19.	SRI TANKESWAR BORAH, RSA(TA)	ST	01-05-76	01-09-55
✓20.	<u>SRI DIMBESWAR HAZARIKA, TI</u>	ST	10-05-76	01-07-49
21.	SRI KAMALESWAR BORDOLOI, WO	ST	07-07-76	01-01-49
✓22.	<u>SRI BHABEN KR. PANYANG, TI</u>	ST	10-11-76	01-08-45
23.	SRI DEBOTOSH DEY	OC	17-11-76	14-01-55

--Contd.--

24. MD. JAINUL ABEDIN,TTA	OC	25-11-76 ^{as}	20-04-48
25. SRI MALAY PRASAD SINHA,W.O	OC	16-02-77	30-11-47
26. SRI BIJOY SANKAR DUTTA,W.O	OC	16-02-77	01-03-50
27. SRI PRADIP CHAKRABORTY,W.O	OC	07-03-77	07-01-54
28. SRI JIMUT BAHAN BHATTACHARJEE,W.O	OC	21-10-78	12-07-48
29. SRI RANJIT DAS GUPTA,TI	OC	24-02-79	01-01-49
30. SRI PURNENDU NAG,TI	OC	26-02-79	31-12-48
31. SRI ARUN KR.SARMA,TI	OC	26-02-79	28-02-49
32. SRI MARAN CH.ACHARJEE,TI	OC	27-02-79	30-10-47
33. SRI HARA KR.SAIKIA,TI	ST	09-01-80	01-12-57
34. SRI LALIT CH.KHAKLARI,TI	ST	13-01-80	01-02-43
35. SRI ARUN CH.DUTTA,TI	OC	13-01-80	09-01-51
36. SRI KISHOR DUTTA,TI	OC	13-01-80	01-02-53
37. SRI DEBESWAR NATH,TI	OC	13-01-80	01-01-54
38. SRI SADHAN CH.DEB,RSA(TA)	OC	14-01-80	17-08-48
39. SRI MUKTI NATH PEGU,RSA(TA)	ST	14-01-80	01-12-51
40. SRI RAHIT KR.BARMAN,RSA(TA)	ST	14-01-80	28-11-53
41. SRI LOHIT CH. DEORI,RSA(TA)	ST	14-01-80	01-06-59
42. SRI HARIPADA GHOSH,RSA(TA)	OC	28-03-80	01-01-49
43. SRI SUJIT KR.DUARHA,TI	OC	19-01-81	01-06-52
44. SRI PRATUL SARMA PANDIT,TI	OC	20-01-81	01-11-56
45. SRI RABIN MOHAN PATRA,RSA(TA)	OC	02-02-81	01-01-50
46. SRI KRISHNA KANTA SARMA,RSA(TA)	OC	02-02-81	01-01-51
47. SRI DILIP KR.SARKAR,RSA(TA)	OC	02-02-81	01-01-53
48. SRI ARUP KR.DEY,RSA(TA)	OC	02-02-81	15-03-54
49.SRI MRINMOY ROY,RSA(TA)	OC	02-02-81	21-01-56
50. SRI PHATICK CH.SARMA,RSA(TA)	OC	03-02-81	01-11-44
51. SRI BADAL KAR,RSA(TA)	OC	03-02-81	01-04-46

CONTD./-

52. SRI PARTA SARATHI DE, RSA(TA)	OC	03-02-81	04-02-56
53. SRI ASWINI CHOUDHURY, RSA(TA)	OC	04-02-81	01-10-48
54. MD. JAMSHEDUR RAHMAN, RSA(TA)	OC	06-02-81	01-07-52
55. SRI NAGEN BORAH, RSA(TA)	ST	02-05-81	30-04-57
56. SRI DHARMIK DEORI, RSA(TA)	ST	02-05-81	28-02-59
57. SRI NARAYAN CH. GHOSH, TI	OC	21-05-82	01-03-52
58. SRI RAMESWAR NATH, TI	OC	21-05-82	29-07-54
59. SRI DEBENDRA NATH TASHA, TI	OC	22-05-82	01-01-54
60. SRI PRADIP KR. BARUAH, TI	OC	25-05-82	04-04-49
61. SRI ASHISH CH. BHATTACHARJEE, RSA(TA)	OC	08-08-82	02-01-52
62. SRI DURGESWAR SAIKIA, RSA(TA)	OC	09-08-82	01-02-52
63. SRI KUMUD PHUKAN, RSA(TA)	OC	09-08-82	01-03-55
64. SRI PRADYUMNA KR. DAS, RSA(TA)	OC	10-08-82	26-02-56
65. SRI PADMA KANTA MILI, RSA(TA)	ST	11-08-82	01-01-47
66. SRI HIMANGSHU BHATTACHARJEE, RSA(TA)	OC	12-08-82	01-01-52
67. SRI BHOGESWAR DUTTA, RSA(TA)	OC	06-09-82	01-09-49
68. SRI LUCHAN KR. BORA, W.O	ST	06-09-82	01-03-60
69. SRI M9GHA NATH KACHARI, W.O	ST	07-09-82	01-11-60
70. MRS. JAYA MAJUMDAR, W.O	OC	08-09-82	25-12-58
71. MRS. DIPALI PAUL, TI	OC	02-07-83	01-03-52
72. SRI MADAN CH. TALUKDAR, TI	OC	02-07-83	01-03-52
73. SRI AJJOY SARKAR, TI	OC	02-07-83	28-11-52
74. SRI ASHIM MITRA, TI	OC	02-07-83	03-12-52
75. SRI KAMAL CH. GHATAK, TI	OC	06-07-83	31-12-52
76. SRI NIREN CH. DAS, TI	OC	06-07-83	01-09-53
77. MD. SHAMSUL HAQUE, TI	OC	07-07-83	01-07-53
78. SRI ASHIM BIJOY DUTTA, TI	OC	09-07-83	01-07-54
79. SRI BIRENDRA PRASAD SINGH, TI	OC	11-07-83	15-09-53

CONTD. /-

80. SRI RANENDU CHANDA, RSA(TA)	OC	10-08-83	01-11-52
81. SRI RAJENDRA KALITA, RSA(TA)	OC	10-08-83	01-01-54
82. <u>SRI ABDUS SATTAR, RSA(TA)</u>	OC	11-08-83	01-07-48
83. SRI DIPAK KR. CHANDA, RSA(TA)	OC	13-08-83	17-03-52
84. MD. ABDUS SATTAR MOLLAH, TI	OC	24-08-83	22-11-54
85. MRS. UMAMOTI ROY, RSA(TA)	OC	23-09-83	20-08-55
86. SRI RABINDRA NATH SENGUPTA, RSA(TA)	OC	06-02-84	07-09-58
87. SRI DIGANTA MOHAN NEOG, TI	ST	04-11-85	26-01-56
88. SRI TAPASH PAL, TA	OC	05-11-85	01-01-55
89. SRI DEBABRATA BHOWMICK, RSA(TA)	OC	07-11-85	15-08-55
90. SRI ANIL CH. RAKSHIT, TI	OC	30-06-88	01-04-58
91. SRI MANIK CH. KALITA, TI	OC	01-07-88	01-06-56
92. SRI JOGEN BORO, TI	ST	01-07-88	01-03-57
93. SRI PRAFULLA KR. SARMA, TI	OC	01-07-88	01-09-57
94. SRI SHYAMA KT. BORO, TI	ST	02-07-88	01-03-53
95. SRI SWAPAN KR. DEY, TI	OC	02-07-88	10-09-53
96. SRI GAJENDRA NATH SARMA, TI	OC	02-07-88	30-04-58
97. SRI PRIYA NATH DAS, TI	OC	02-07-88	01-04-59
98. SRI PUTUL CH. BORAH, TI	OC	04-07-88	31-12-54
99. <u>SRI PURAN CH. DEKA, RSA(TA)</u>	OC	22-07-88	01-08-59
100. SRI DIPANKAR CHAKRABORTY, RSA(TA)	OC	23-07-88	27-01-50
101. SRI PARAMESWAR BASUMATARY, RSA(TA)	ST	23-07-88	13-09-62
102. SRI JIBON SAIKIA, RSA(TA)	OC	24-07-88	01-05-51
103. SRI AJIT BHATTACHARJEE, RSA(TA)	OC	24-07-88	16-05-56
104. <u>SRI ASWINI KR. BHAGAWATI, RSA(TA)</u>	OC	26-07-88	01-04-56
105. SRI BRAJEN KAKATI, TI	OC	30-07-88	01-12-61
106. SRI PRADIP CH. SARMA, TI	OC	01-06-92	25-07-58

107.	SRI BAKUL CH. BHATTACHARJEE, TTA	OC	27-04-93	19-12-47
→108.	MD. HABIBUR RAHMAN, TTA	OC	19-06-93	01-06-66
109.	SRI MINTU KR. BORA, TTA	OC	19-06-93	18-03-67
110.	" RAJANI KR. DEKA, TTA	OC	05-07-93	01-11-54
111.	" SATYEN KR. SARMA, TTA	OC	05-07-93	01-03-62
112.	" ANANTA HAZARIKA, TTA	OC	05-07-93	01-06-64
113.	" HITENDRA KR. CHOUDHURY, TTA	OC	05-07-93	30-11-64
114.	" GOBINDA CH. SARMA, TTA	OC	05-07-93	01-01-65
115.	" JAGANNATH KAKATI, TTA	OC	05-07-93	01-02-65
116.	" SABI RAM KALITA, TTA	OC	05-07-93	29-01-66
117.	" PRADIP KR. DAS, TTA	OC	05-07-93	01-03-66
118.	" RANJIT SARMA, TTA	OC	05-07-93	05-11-66
119.	" RUPAK MEDHI, TTA	OC	05-07-93	20-01-67
120.	" SNEHADRI SEKHAR SAHA, TTA	OC	05-07-93	28-02-68
121.	" AMIYA KR. SARMA, TTA	OC	05-07-93	01-03-68
122.	MD. MOINUL ISLAM, TTA	OC	05-07-93	01-03-68
123.	" NAZRUL ISLAM, TTA	OC	05-07-93	01-04-68
124.	" ABDUL AZIZ, TTA	OC	13-07-93	23-11-66
125.	" KADAM ALI AHMED, TTA	OC	13-07-93	01-03-69
126.	SYED ABDUL MALIK, TTA	OC	14-07-93	01-04-67
127.	SRI DHRUBA DEB BORAH, TTA	OC	14-07-93	23-05-67
128.	" SANJOY GOGOI, TTA	OC	14-07-93	01-03-68
129.	" DIPAK DEB, TTA		14-07-93	21-11-68
130.	" JAGEN CH. MEDHI, TTA	SC	15-07-93	07-03-65
131.	" AMITAVA DUTTA, TTA	OC	15-07-93	16-04-66
132.	" PRASANTA KR. GOGOI, TTA	OC	15-07-93	01-04-67

133. " JAY PRAKASH SARMA, TTA	OC	15-07-93	12-01-68
134. MD. SAIFUDDIN AHMED, TTA	OC	15-07-93	01-03-68
135. MRS. BORNALI BHARALI, TTA	ST	15-07-93	01-04-68
136. " ARUNA CHETIA, TTA	OC	15-07-93	11-01-69
137. SRI HITESH CHOUDHURY, TTA	OC	15-07-93	03-02-69
138. " RIBUL SAIKIA, TTA	ST	16-07-93	01-03-66
139. " NILIM SAIKIA, TTA	OC	19-07-93	30-07-68
140. MRS. PUBALI BHUYAN, TTA	OC	20-07-93	01-02-65
141. SRI PRADIP KOCH, TTA		20-07-93	02-03-66
142. " NIPU KANTA NATH, TTA		21-07-93	22-01-67
143. " MANIK CH. DEKA, TTA	OC	23-07-93	01-03-66
144. " SUSHIL KR. SARMA, TTA	OC	23-07-93	21-12-67
145. " NABAJYOTI BARUAH, TTA	OC	23-07-93	01-03-69
146. MD. JAHAR ALI, TTA	OC	28-07-93	01-05-67
147. " PABITRA DAS, TTA	OC (13) Th	22-11-93	01-12-51
148. " CHAKRA DHAR SARMA, TTA (84.5)	OC (11) Th	22-11-93	01-05-52
149. " KAMESWAR DAS, TTA (83.41)	OC (15) Th	22-11-93	05-01-53
150. " DWIJENDRA NATH TALUKDAR, TTA	OC (24) Th	22-11-93	01-02-53
151. " MADHU RAM TUMUNG, TTA	ST (20) Th	22-11-93	01-02-54
152. " LOHIT CH DEKA, TTA	OC (9) Th	22-11-93	01-02-55
153. " DILIP DAS, TTA	OC (18) Th	22-11-93	18-08-60
154. " PRABIN KR. SARMA, TTA → The Official was at training on that period.	OC	23-11-93	01-05-50
155. " MONDRANJAN DAS, TTA	OC (17) Th	23-11-93	01-10-57
156. " ANIL KR. DAS, TTA	OC (22)	23-11-93	01-01-58
157. " KUMUD BORDOLOI, TTA	OC (20)	27-11-93	01-01-50
158. " MADHAB CH. NATH, TTA	OC	27-11-93	08-12-57
159. " KHAGENDRA KALITA, TTA	OC	30-11-93	30-08-57

CONTD./-

Sl.No. 154 Mr. Prabin Kr. Sharma was on training at RITTC Kalyani on the date shown on joining in the cadre 23.11.93. He was released on 17.12.93. (17.12.93)

160.	" HEMANTA HAZARIKA, TTA completed ⁻⁷⁻ <i>ty.</i>	SC	30-11-93	26-01-60
161.	" MRINMOY DHEKIAL PHUKAN, TTA	OC	01-12-93	17-03-59
162.	" DAMODAR DEKA, TTA	OC	20-12-93	01-04-54 → 17. /
163.	" BASUDEV DEY, TTA	OC	20-12-93	18-02-55
164.	" NALINI KR. DUTTA, TTA		20-12-93	01-05-55
165.	" CHABIN CH. DAS, TTA	OC	20-12-93	01-01-56
166.	" DIPAK NATH, TTA	OC	20-12-93	24-12-57
167.	" GANESH CH. DAIMARI, TTA X (?)	ST	20-12-93	<u>29-06-63</u>
168.	" HITESWAR BORDEORI, TTA		28-12-93	01-03-61
✓ 169.	" NANDESWAR MECH, TTA	ST	30-12-93	<u>04-07-55</u>

.....*

Govt. of India
Department of Telecommunications
Office of the Telecom. District Manager, Tezpur.

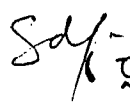
No. E-215/TTA/Vol-III/99-2000/16

Dated at Tezpur, the 09-08-99.

Telecom. District Manager, Tezpur is pleased to modify the date of promotion for the following TTAs as shown against each of Tezpur S.S.A. The existing date of promotion and corresponding modified date of promotion are shown below. These modified date of promotion are taken on the basis of deemed date of joining in the cadre after completion of T.T.A. induction training.

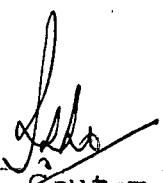
S.No.	Name of the TTA	Existing date of promotion	Modified date of promotion
1.	Sri Nilim Saikia,	19-07-93	05-07-93
2.	" Nabajyoti Baruah	23-07-93	05-07-93
3.	" Jahar Ali	28-07-93	05-07-93
4.	" Manata Hazarika	19-07-93	05-07-93
5.	" Ranjan Ghose	20-07-93	05-07-93
6.	Mrs. Pubali Bhuyan,	20-07-93	14-07-93
7.	Sri Manik Ch. Deka,	23-07-93	14-07-93
8.	" Nipu Kanta Nath,	21-07-93	14-07-93
9.	" Sushil Kr. Sarmah,	23-07-93	14-07-93
10.	" Pradip Koch,	20-07-93	14-07-93
11.	" Khagesh Ch. Kalita,	30-11-93	22-11-93
12.	" Madhab Ch. Nath,	27-11-93	22-11-93
13.	" Kumud Bordoloi,	27-11-93	22-11-93
14.	" Hemanta Hazarika	30-11-93	22-11-93
15.	" Minmoy Dhekiyal Phukan,	01-12-93	22-11-93
16.	" Basudev Dey,	20-12-93	20-12-93
17.	" Ashok Kr. Saikia,	20-12-93	20-12-93
18.	" Nandeswar Mech,	20-12-93	20-12-93
19.	" Hiteswar Bordoloi	28-12-93	20-12-93
20.	" H.N. Borah,	17-09-95	31-07-95
21.	" Dineswar Sarmah,	22-05-96	20-08-95
22.	" Khagesh Ch. Lahkar,	10-05-96	16-10-95
23.	" Basanta Goswami,	30-05-96	20-11-95
24.	" Liladhar Nath,	09-05-96	20-11-95
25.	" Muhi Kanta Bhuyan	18-07-96	25-12-95
26.	" Rudra Borah,	17-07-96	09-01-96
27.	" Medini Kumar Borah,	17-07-96	09-01-96
28.	" Hemanta Kumar Borah,	17-07-96	09-01-96
29.	" Arun Kumar Sarmah,	23-12-96	04-03-96
30.	" Pranab Kumar Barman,	26-07-96	25-03-96
31.	" Dharani Saikia,	26-07-96	25-03-96
32.	" Nila Kanta Kalita,	26-07-96	25-03-96

Sl.No.	Name of the TTAs	Existing date of promotion as TTA	Modified date of promotion as TTA
33.	Sri Mahendra Ch. Das,	26-07-96	25-03-96
34.	" Ramesh Ch. Das ,	26-07-96	25-03-96
35.	" Danbarachar Das ,	27-12-96	29-04-96
36.	" J.N.Saikia ,	17-07-96	13-05-96
37.	" Sultan Ahmed ,	01-12-96	08-07-96
38.	" Ajit Kr. Bhagawati,	30-11-96	15-07-96
39.	" Rose Kr. Nath	30-11-96	22-07-96
40.	" B.K.Basumatary ,	20-03-97	25-11-96
41.	" R.U.Saikia ,	20-03-97	09-12-96
42.	" C.L.Das ,	27-03-98	06-10-97


 (J.L. Gautam.)
 Divisional Engineer (P&A),
 FOR T.D.M. , Tezpur- 784001.

Copy for information & n/a to:-

- 1) The C.G.M.T., Guwahati-7.
- 2) " D.E. MW(Mtce.), Tezpur.
- 3) " C.T.T.C., Guwahati, Bharalumukh.
- 4) " Sr. Accounts Officer (Cash), O/O the TDM, Tezpur.
- 5-48) Officials concerned .
- 49-91) P/F concerned .
- 92) A.A.O. (Cash), O/O the TDM, Tezpur.
- 93) C.S.S.S., Staff section
- 94) Office copy.
- 95) Spare copy .


 (J.L. Gautam.)
 Divisional Engineer (P&A)
 FOR T.D.M. , Tezpur - 784001.

MKD

11/2/2000
B. Ch. Saha

FAX.

GOVERNMENT OF INDIA
DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE CHIEF GENERAL MANAGER TELECOM
ASSAM CIRCLE : GUWAHATI-7

NO.-RECTT-3/72/PT-I/ 68
Dated at Guwahati the 10th February, 2000

The officials particularised in the annexure are selected to undergo the Telecom Officers Induction Training course at NSCB RTTC/Kalyani as per the programme noted below:-

	Name of Course	Duration	From	Venue
I	Pre-basic course	4-weeks	21-02-2000	NSCB RTTC/Kalyani
II	Basic course	16-weeks	20-03-2000	
III	Field Training	4-weeks	10-07-2000	- Do -
IV	Specialisation in Transmission	14-weeks	07-08-2000	To be decided at appropriate time NSCB RTTC/Kalyani

DEC (P&A)
Rice
11/2/00

The officials at serial No. 24, 25 and 26 will report for training on 20-3-2000 and the rest will undergo full course of training commencing from 21-2-2000.

Heads of the concerned units are requested to release the officials in time with clear instructions to undergo the full course of training.

The selection of the candidates for the training is provisional against anticipated vacancy of 1999. The actual promotion to the cadre of J T O. will be made as and when the vacancy actually arises.

Saha
(B.C Pal)
Asstt Director Telecom (E&R)

Copy to:-

1. The C.G.M., BRABRAITT, Jabalpur (MP) for kind information
2. The Director, NSCB RTTC/Kalyani (WB) for kind information and necessary action
- 3.
4. The G.M. Telecom, Guwahati for taking action
5. The T.D.M. DR/JRT/BGN/TZ/NGG for taking action
6. The A.D.T (Staff), C O./GH
7. The Director (SW/ADMN), O/o the C.G.M.T, Task Force /GH
8. The D.E.(M.W) Mtee /ETR/GH
9. The Principal CTTC, Guwahati

Saha
For Chief General Manager Telecom /Guwahati

11/2/00
Ch. Saha

Annexure

27

COMT. Lett. No. R-21-3/72/B.1/68 dated 10/02/2000

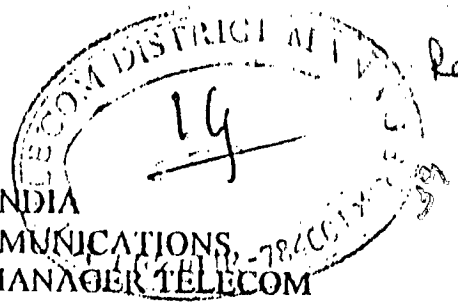
LIST OF CANDIDATES (35% quota 1st screening test held on 29-1-95.)

Sl. No	Name of the Officials	Designation	Unit
1.	Sri Jagannath Kakati	TTA	DE(MW)Mtee/GH
2.	Sayed Abdul Malik	-do-	DE(NW)Mtee/GH
3.	" Amitava Dutta	-do-	TDM/DR
4.	" Prasanta Kr Gogoi	-do-	TDM/DR
5.	" Jay Prakash Sarma	-do-	TDM/DR
6.	Md. Saifuddin Ahmed	-do-	TDM/BGN
7.	Mrs. Bornali Bharali, ST	-do-	TDM/DR
8.	" Aruna Chetia	-do-	TDM/DR
9.	" Hitesh Choudhury	-do-	TDM/BGN
10.	Sri Ribul Saikia, ST	-do-	TDM/JRT
11. ✓	Nalin Saikia	-do-	TDM/TZ ✓
12. ✓	Mrs. Pubali Bhuyan	-do-	TDM/TZ ✓
13. ✓	Sri Pradip Koch	-do-	TDM/TZ
14.	" Nipu Kanta Nath	-do-	TDM/TZ
15.	" Manik Ch. Deka	-do-	TDM/TZ
16.	" Sushil Kr. Sarma	-do-	TDM/TZ
17. ✓	" Nabajyoti Baruah	-do-	TDM/TZ
18.	Md. Abdul Aziz	-do-	GMT/GH
19.	Sri Chakra dhar Sarma	-do-	GMT/GH
20.	" Pabitra Das	-do-	GMT/GH
21.	" Kameswar Das	-do-	GMT/GH
22.	" Dijendra Nath Talukdar	-do-	GMT/GH
23.	" Madhu Ram Tumung, ST	-do-	GMT/GH
24.	" Dilip Das	-do-	TDM/DR
25.	" Monoranjan Das	-do-	TDM/BGN
26. ✓	" Anil Kr. Das	-do-	TDM/BGN
27.	" Ganesh Chandra Daimary, ST	-do-	GM/KTD

-000-

Handwritten signature/initials

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Bousia
Nagp...



GOVERNMENT OF INDIA
DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE CHIEF GENERAL MANAGER TELECOM
ASSAM CIRCLE :: GUWAHATI-7. *Ramesh - 7*

No.Rectt-3/35-94/146

Dated at Guwahati the 31st January, 2000.

To,

1. The Vigilance Officer,
O/o the C.G.M.T., Assam/Guwahati.
2. & 3. The General Manager,
Silchar/Guwahati
- ✓ 4. to 8. The Telecom District Manager,
DR/JRT/NGG/TZ/BGN
9. & 10. The D.E.(M/W) Mtce/Project/GH
11. The Principal, CTTC/GH
12. The D.E.(SW) Task Force/GH
13. The D.G.M.(Operation), CO/GH

Sub:- Vigilance Clearance.

The officials particularised in the enclosed list are under consideration for induction training of J.T.O.

You are requested to kindly ascertain and intimate if any of the officials falls under any of the following category.

1. Government Servant under suspension.
2. Government Servant in respect of whom a charge sheet has been issued and the disciplinary proceedings are pending.
3. Government Servant in respect of whom prosecution for a criminal charge is pending.
4. Government Servant against whom punishment under CCS(CCA) rules is current.

This may be treated as urgent as the training is required to be finalised at short notice.

TDM/Tezpur is also requested to kindly ascertain the community of the officials at Sl.No. 34 and 35 and furnish the correct caste/tribe particulars.

Encl:- List of Officials.

B.C. Pal
(B.C.Pal)

Asstt. Director Telecom (E&R)

29.

110

LIST OF CANDIDATES

Sl. No	Name of the Candidates	Community	Unit
31.	Sri Ribul Saikia	ST	TDM/JRT
32.	" Nilim Saikia	OC	TDM/TZ
33.	Mrs. Pubali Bhuyan	OC	TDM/TZ
34.	Sri Pradip Koch		TDM/TZ
35.	" Nipu Kanta Nath		TDM/TZ
36.	" Manik Ch. Deka	OC	TDM/TZ
37.	" Sushil Kr. Sarma	OC	TDM/TZ
38.	" Nabajyoti Baruah	OC	TDM/TZ
39.	Md. Jahar Ali	OC	TDM/TZ
40.	Sri Chakra dhar Sarma	OC	GMT/GH
41.	" Pabitra Das	OC	GMT/GH
42.	" Kameswar Das	OC	GMT/GH
43.	" Dijendra Nath Talukdar	OC	GMT/GH
44.	" Madhu Ram Tumung	ST	GMT/GH
45.	" Lohit Ch. Deka	OC	GMT/GH
46.	" Dilip Das	OC	TDM/DR
47.	" Monoranjan Das	OC	TDM/BGN
48.	" Anil Kr. Das	OC	TDM/BGN
49.	" Kumud Bordoloi	OC	TDM/TZ
50.	" Ganesh Chandra Daimary.	ST	GM/KTD

-000-

And
ADT (CR)

30

LIST OF CANDIDATES

Sl. No	Name of the Candidates	Community	Unit
1.	Sri Bakul Ch. Bhattacharjee	OC	GMT/ GH
2.	Md. Habibur Rahman	OC	TDM/NGG
3.	Sri Mintu Kr. Bora	OC	-do-
4.	Sri Rajani Kr. Deka	OC	RRC-I/GH
5.	" Satyen Kr. Sarma	OC	TDM/DR
6.	" Ananta Hazarika	OC	CTTC/GH
7.	" Hitendra Kr. Choudhury	OC	DE(M/W)Project/GH
8.	" Gobinda Ch. Sarma	OC	TDM/BGN
9.	" Jaganath Kakati	OC	DE(M/W) Mtce/GH
10.	" Sabi Ram Kalita	OC	DE(M/W) Mtce/GH
11.	" Pradip Kr. Das	OC	TDM/BGN
12.	" Ranjit Sarma	OC	RRC-I/GH
13.	" Rupak Medhi	OC	DE(SW) Task Force/GH
14.	" Snehadri Sekhar Saha	OC	TDM/BGN
15.	" Aniya Kr. Sarma	OC	CTTC/GH
16.	Md. Moinul Islam	OC	DE(M/W)Project/GH
17.	" Nazrul Islam	OC	DE(SW) Task Force/GH
18.	" Abdul Aziz	OC	GMT/GH
19.	" Kadam Ali Ahmed	OC	GMT/GH
20.	Syed Abdul Malik	OC	DE(M/W) Mtce/GH
21.	Sri Dhruba Deb Borah	OC	TDM/JRT
22.	" Sanjoy Gogoi	OC	TDM/JRT
23.	" Dipak Deb	OC	TDM/DR
24.	" Amitava Dutta	OC	TDM/DR
25.	" Prasanta Kr. Gogoi	OC	TDM/DR
26.	" Jay Prakash Sarma	OC	TDM/DR
27.	Md. Saifuddin Ahmed	OC	TDM/BGN
28.	Mrs Bornali Bharali	ST	TDM/DR
29.	Mrs. Aruna Chetia	OC	TDM/DR
30.	Sri Hitesh Choudhury	OC	TDM/BGN

Contd. To Page (2).

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

Central Administrative Tribunal

5/10 8 SEP 2000
O.A.NO. 64 OF 2000

Guwahati ১৯শে কুমুদ বর্দলৈ

Filed by

42
4/9/2000
(A. DEBKOR)

Sr. C. C. C.

C. A. T., Guwahati Bench

-VS-

Union of India & others

IN THE MATTER OF

Written statement submitted by respondents.

WRITTEN STATEMENT

The humble respondents beg to submit this written statement as follows :-

1. That with regard to para 1 the respondents beg to say that the applicant and many others have passed the Qualifying Screening Test for promotion to J.T.O. against 35% promotional quota. The names of the qualified TTAS have been arranged in order of length of service of TTA and waitlisted for training/Promotion according to their turn and subject to availability of vacancy from year to year.

The waiting list was finalised in 1997 after affording opportunity of filing objection, if any, by the concerned officials. The same cannot be altered at this belated stage as it would have adverse affect on other officials borne in the list.

2. That with regard to para 2 the respondents beg to offer no comments.
3. That with regard to para 3 the respondents beg to state that the draft list was circulated to all concerned vide CGMT Guwahati letter No. STES-23/1/60 dated 13.02.97 for pointing out discrepancy, if any which may come to the notice of any affec-

ted official. It was made amply clear that objection, if any, should be filed within one month.

The present applicant did not file any objection within the time limit and the list was finalised accordingly. The List is in operation for the last three years. Any request for alteration/modification of the list is barred by the law of limitation.

- 4.1 That with regard to para 4.1 the respondents beg to offer no comments.
- 4.2 That with regard to para 4.2 the respondent beg to state no comments as the same is a matter of record.
- 4.3 That with regard to para 4.3 the respondent beg to state that the Screening Test dated 29.1.1995 was held under J.T.O. Recruitment Rules, 1990 for promotion to the cadre of J.T.O. against 35% quota of vacancies.

The mode of fixation of seniority in the TTA cadre is not under dispute for relevant in the present case as the training promotion of qualified officials to the cadre J.T.O. is guided by the relevant provisions of the J.T.O. Recruitment Rules, 1990.

- 4.4. That with regard to para 4.4 the respondent beg to state that according to J.T.O. ^{Recruitment Rules,} all the qualified PI/RSA/WO/TTA including the applicant and respondent NO.5 were arranged in order of length of service for the purpose of training/promotion to J.T.O. against 35% quota of vacancies from year to year.

It is reiterated that the relative seniority of the TTAS have no effect in the matter of promotion to J.T.O. The length of service in the cadre of PI|RSA|WO|TTA is the only criteria for training/promotion to the J.T.O.

The exhaustive list of qualified PI/RSA/WO/TTA of the Scr-

reening Test arranged strictly in accordance with the length of service was published and circulated to all the concerned under CGMT Guwahati office letter No. STES-23/1/60 dated 13.02.1997. It was clearly laid down in the said letter that discrepancy if any appearing in the list should be pointed out within one month. The name of the applicant appeared at SL-156 and that of Respondent NO.5 figured at SL-150 clearly indicating that the applicant entered in the TTA cadre on 27.11.93 and the respondent No.5 on 22.11.93.

The applicant did not raise any objection to the position assigned to his nor the date of entry shown against his name. As the applicant did not raise any objection it was concluded that the same is correct in all respect and treated as final.

In his application dated 29.11.94 for appearing in the Screening Test the applicant has rightly shown his date of entry in the TTA cadre as 27.11.93. The T.D.M. Tezpur verified the correctness of the entry from the Service Book and certified that the same is ^{correct} ~~correct~~. The applicant has declared in writing his date of appointment in TTA cadre as 27.11.1993 and on that basis he was placed at Sl.156. The applicant cannot contradict his own declaration to dispute the correctness of the list.

The application for appearing at Screening Test by the applicant and the Resp. No.5 are shown as Annexures R1 & R2 respectively.

The date of entry in a service is the date on which the official take up the job of the post and discharge the duty attached to the ~~post~~ ^{post}. After the completion of the training the applicant resumed duty on 22.11.93 as Technician. Thereafter he was promoted to TTA on 27.11.93 on which date of he took up the job of TTA. The factual position cannot be altered by assuming that the applicant is deemed to have joined the TTA cadre on 22.11.93. The fact remaining that the applicant worked as Technician upto 26.11.93 and took over the position

of TTA on 27.11.93. The District Manager Tezpur was struck down by respondent NO.2 as the same is unacceptable for reason shown in his letter NO. STES-23/1/93 dated 10.2.2000 issued under the signature of AGMT(A). *The letter dated 10-2-2000 is marked as Annexure R₃.*

4.5 There were 45 unreserved and 4 S.T. vacancies of J.T.O. under 35% quota for 1999. Against the vacancies equal number of qualified officials from the respective ~~x~~ category have been sent for training. The selection of the officials for the training was made purely on the basis of length of service as arranged in the waiting list.

As explained in the foregoing paras, the selection of the ~~x~~ qualified officials for training was made purely on the basis of length of service ~~x~~ rendered by them in the TTA cadre. This is in accordance with Col.12 of the J.T.O. Recruitment Rules, 1996. This provision of the ~~RR~~ Recruitment Rule was further clarified under T.C.H.O. letter No.5-1/96-NCG dated 15.10.96 and 24.12.96. It is abundantly clear that the length of service is the only criteria for selection. The relative seniority of the qualified officials has no bearing on the matter of selection for J.T.O. training.

The RR, 1996 and the letter dated 24-12-96 are marked as Annexures R₄ & R₅ respectively.

The argument of the applicant for his training on the basis of seniority is contrary to the mandatory provision of the Recruitment Rule. The same is mis-placed and not worthy of any consideration.

It is a departmental practice to obtain Disc/vig. clearance of officials before they are actually ordered for training. While doing so the deptt. make it a point to ascertain the position of a few more officials below the line to make sure that in case any of the official ~~does not~~ does not survive the scrutiny, the next official becomes readily available for the training. The inclusion of additional officials, ~~x~~ is a well established practice to avoid repeated ~~from~~ exercise in the event of any official being found unfit from Disc/vig

angle. The additional official(s) down the required number from the respective category cannot claim a training/promotion on the ground that his name is also included in the list under scrutiny.

The fact remains that the required number of officials from the respective community were sent for training. The applicant ~~here~~ belongs to OC community and his length of service is less than the officials who are selected for training against ~~unreserved~~ unreserved vacancies.

4.6 to 4.8 That with regard to para 4.6 to 4.8 the respondent beg to state that respondent deptt has selected the officials for training from among the qualified officials on the basis of length of service. The criteria adopted for the selection is in accordance with the provision of the Recruitment Rule-.

The applicant has compared his position with respondent No.5 on the basis of the seniority alone while the recruitment rule laid down that the length of service is the only criteria for training. He has failed to quote any rules under which his claim for accelerated training on the basis of seniority defying the length of service could stand as justified.

The applicant has built up the present case on a ill conceived motion of the rules governing the selection of candidates for training.

4.9 That with regard to 4.9 the respondent beg to state that no injustice has ~~be~~ metted out to the applicant by not selecting him for training.

5.1 That with regard to para 5.1 the respondent beg to state that selection has been made strictly in accordance the provision of Recruitment Rules.

5.2 That with regard to 5.2 the respondent beg to state that the res-

pondent No.5 has rendered a longer period of service as TTA and by virtue of that he rightly deserves to be placed in a higher position than the applicant.

5.3 That with regard to 5.3 the respondent beg to state that the post training marks as TTA and seniority in the TTA cadre has no effect in the case as the same is regulated by a different set of Rules called J.T.O. Recruitment Rule 1996.

5.4 That with regard to para 5.4 the respondent beg to state that the decision of sending the respondent No.5 for J.T.O. training is a correct one under the Rules.

5.5 That with regard to para 5.5 the respondent beg to state that the applicant came out successful in the screening test held on 29.1.95. Like other successful candidates his name is borne on the waiting list which is arranged in order of length of service . He will be considered for training as and when his turn arrives.

6 & 7 That with regard to para 6 & 7 the respondent beg to offer no comments.

8.1 That with regard to para 8.1 the respondent beg to state that order No.Rectt-3/72/Rt.1/87 dt 10.2.2000 was issued after due application of mind keeping in view the Recruitment Rule.The same is correct in all respect.

8.2 That with regard to para 8.2 the respondent beg to state that the respondent No.5 found his place in the above order by virtue of his longer period of service as TTA than the applicant.

8.3 That with regard to para 8.3 the respondent beg to state that the waiting list of the qualified officials is not a seniority list of TTA. The seniority in the TTA cadre is important when the promotion to higher post is on seniority-cum fitness basis. In the present case the training/promotion is on the basis of length of ser-

vice in the cadre subject to passing the Screening Test.

8.4 & 8.5 That with regard ~~with~~ to para 8.4 and 8.5 the respondent beg to state that the applicant is not entitled for any relief as he does not deserve it under any rules. He has not been subjected to any hostile discrimination in the matter of selection for J.T.O. training.

V E R I F I C A T I O N

I, Shri Ganesh Chandra Sarma, Asst. Director (Telecom.) being authorised do hereby declare that the statements made in this written statement are true to my knowledge belief and information and no material fact has been suppressed.

And I, sign this Verification on this 25th the day of August, 2000.


DECLARANT

Director Telecom (Legal.)
O/O the C. G. M. Telecom
Assam Circle, Guwahati - 781001

APPLICATION FORM FOR APPEAR IN QUALIFYING SCREENING TEST FOR PROMOTION OF PIs/TAs/WOs etc. TO THE CADRE OF JTO

- 1. Name(In Block letters) : SRI KUMUD BORDOLOI
- 2. Designation : TTA
- 3. Date of Birth : 1.1.1950 ✓
- 4. Date of Entry in the Deptt. : 14-5-1975 ✓
- 5. Date of Entry in the Present Cadre : Appointed as TTA on 27.11.93 (27/11/93) ✓
- 6. Community/Caste : Hindu (o/c) ✓
- 7. Educational Qualifications : 1st yr. B.Sc. ✓
(B.Sc. Passed candidates should mention subjects taken in the B.Sc. Examinations)
- 8. Office to which attached : SDO Phones, Tezpur
- 9. Circle to which belongs : Assam Circle
- 10. Option of answering question : English
(English/Hindi)

I Shri... Kumud... Bordoloihereby declare that the particulars filled by me in this form are true to the best of my knowledge & belief.

Date : 29.12.1994

Place: Tezpur

Signature of the Applicant

Recomandation from the competent authority:

- 1. Certified that the column 1 to 6 are varified with Servi Book of the official & fou correct .
- 2. Certified that is no disciplinary/Vigilance ca pending/contemplated against the official.
- 3. I do hereby recommend/do not recommend the candida appearing in the examination.

Date : 5-1-95

Place : Tezpur

O.K
[Handwritten initials]

Signature of the recommending authority

Designation : Telecom District Engineer
Tezpur-784001

Official Seal :

APPLICATION FORM FOR APPEARING AT THE QUALIFYING SCREENING TEST FOR PROMOTION OF PERSONS OF THE TO THE GRADE OF _____

- 1. NAME (IN BLOCK LETTERS) ✓ SRI DWIJENDRA NATH TALUKDAR
- 2. DESIGNATION ✓ T.T.A.
- 3. DATE OF BIRTH :- 1/2/53
- 4. DATE OF ENTRY IN THE DEPT. :- 26/3/76
- 5. DATE OF ENTRY IN THE PRESENT GRADE :- 22/11/73
- 6. COMMUNITY/CASTE :- Assamese OC
- 7. EDUCATIONAL QUALIFICATION (B.Sc. passed candidates should mention subjects taken in B.Sc. Exam.) :- H.S.C passed (with ITI Electrician's Certificate)
- 8. OFFICE TO WHICH ATTACHED :- the S.D.O. Phons, Adabari
- 9. CIRCLE TO WHICH BELONGS :- Assam Telecom Circle
- 10. OPTION OF ANSWERING QUESTION (ENGLISH/HINDI) :- English

I, Sri Dwijendra Nath Talukdar hereby declare that the particulars filled by me in this form are true to the best of my knowledge & belief.


Dwijendra Nath Talukdar
Signature of T.T.A Adabari
the applicant 24.12.94.

Date :- 24/12/94
Place :- Adabari

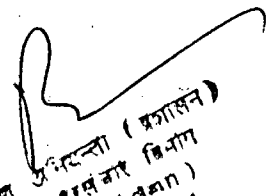
Recommendation from the Competent authority :-


- 1. Certified that the column 1 to 9 are verified with Service Book of the Official & found correct.
- 2. Certified that is no disciplinary/Vigilance case pending/contemplated against the official.
- 3. I do hereby recommended /do not recommended the candidate appearing in the examination.

Date :-
Place :-

Signature of the recommending officer: 
Designation: S.D.O. Phons
Adabari
Office seal: Guwahati-12

SB verified


S. D. O. Phons (Adabari)
Adabari
Guwahati-12

O.K.


GOVERNMENT OF INDIA
DEPARTMENT OF TELECOMMUNICATIONS
OFFICE OF THE CHIEF GENERAL MANAGER TELECOM
ASSAM TELECOM CIRCLE:GUWAHATI-781 007.
=====

NO. STES-23/1/93

DATED AT GUWAHATI, THE 10.02.2000

TO
The Telecom District Manager
T E Z P U R.

Sub: Gradation list of TTA under Tezpur SSA, who were qualified for screening Test for JTO training.

Ref: Your letter No. E-2/JTO/Exam/99-2000/177 dated
02.02.2000.

Kindly refer to your above letter regarding the proposed modification of inter-se-seniority on the basis of revised modified promotion order issued under your office memo No. E-215/TTA/Vol-113/99-2000/16 dated 09.08.99.

It is seen that the initial order of promotion issued by the competent authority on 19.07.93 have been revised after a gap of 6 years with the sole purpose of extending undue advantage to the officials in the matter of promotion to higher cadre. The fact remains that the officials, on completion of TTA Training, joined as Technician and continued to perform the duty of Technician till they took over the duty of TTA in pursuance of promotion order dated 19.07.93. The period spent on duty as Technician before assuming the charge of TTA can not be deemed to have performed the duty of TTA.

For the above reason, the revised promotion order dated 09.08.99 is not tenable and can not be accepted for the purpose of revision of the inter-se-seniority. The list issued under this office letter No. STES-23/1/60 dated 13.02.97 remains valid for all purpose including promotion to JTO under 35% Departmental Quata.

(A.K.CHELLENG)
Asstt. General Manager (Admn)
O/o the Chief General Manager Telecom
Assam Telecom Circle, Guwahati-7.

52 41
26



No.5-1/96-ICG
Government of India
Ministry of Communications
Department of Telecommunications

Sanchar Bhavan, New Delhi, the 15-10-96

- All Heads of Telecom Circles.
- All Heads of Telecom District.
- All Heads of other Administrative Units.

Chief General Manager, MTNL, New Delhi/Mumbai.

Sub: Junior Telecom Officer Recruitment (Amendment) Rules, 1996.

Sir,

I am directed to forward herewith an advance copy of JTO Recruitment (Amendment) Rules, 1996 for your reference and information.

These rules have been published in the Gazette of India dated 15.10.96 vide G.S.R. No.474(E).

Yours faithfully,

Encl: - As above

(Handwritten Signature)
(H.N. SINGH)
Asstt. Director Gen. (ST-C)
Ph.3032468

C

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42
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Ref 23/c

RECRUITMENT RULES-GAZETTE NOTIFICATION

1. Junior Telecommunication Officer Recruitment Rule 1996
DoT Notification No. 5-1/96-NCG dt. 8.2.96

G.S.R. 85 (E).- In exercise of the powers conferred by the proviso to article 309 of the Constitution and in supersession of the Junior Telecom. Officers Recruitment Rules 1990 and also the Department of Telecommunications, Assistant Superintendent (Telegraph Traffic) Recruitment Rules 1992 except as respects things done or omitted to be done before such supersession, the President hereby makes the following rules regulating the method of recruitment to the post of Junior Telecommunication Officers in the Department of Telecommunications, namely :-

1. Short title and commencement :

- (1) These Rules may be called the Junior Telecom Officer Recruitment Rules, 1996.
- (2) They shall come into force on the date of their publication in the official Gazette.

2. Number of posts, classification and scale of pay :

The number of the said post, its classification and the scale of pay attached thereto shall be as specified in Column 2 to 4 of the Schedule annexed thereto.

3. Method of recruitment, age limit, qualifications etc.

The method of recruitment, age limit, qualifications and other matters relating to the said post shall be as specified in columns 5 to 14 of the said Schedule.

4. Disqualifications :- No person.

- (a) who has entered into or contracted a marriage with a person having a spouse living, or
- (b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post :

Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person

from the operation of this rule.

5. Bond and training

- (1) All candidates provisionally recruited against 50% quota of direct recruits shall execute a Bond in the format specified by the Department for a period of at least five years from the date of their appointment as Junior Telecom. Officer.
- (2) The candidates selected both against 50% direct recruitment quota of vacancies and the 50% departmental promotion/transfer of vacancies shall, before their appointment as Junior Telecommunications Officers, have to successfully undergo prescribed training as per the training plan laid down and amended by the Department from time to time.
- (3) During the period of training the direct recruited Junior Telecom. Officers will be entitled to a stipend and dearness allowance admissible thereon or such stipend and allowances as amended by the Department from time to time.

6. Service under Territorial Army/Signal Unit

All candidates (both direct and departmental) shall if so required, be liable to serve in the territorial army signal units for a period specified in the Territorial Army Act, 1948 (56 of 1948) and the rules made thereunder.

7. Power to relax

Where the Central Government is of the opinion that it is necessary or expedient so to do, it may by order and on reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

8. Saving

Nothing in these rules shall affect reservations/relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE

Name of posts	No. of Posts	Classification
1.	2.	3.
Junior Telecom. Officer	20,030 as on 31-3-94 (Subject to variation dependent on work load)	General Central Service Group 'C' Non-gazetted, Non-Ministerial.
Scale of pay	Whether selection or non-selection	Are for direct recruits
4.	5.	6.
Rs. 1640-60-2600-EB-75-2900	As explained under column II of the schedule	Between 19 and 27 years (Relaxable for eligible departmental candidates upto 40 years/45 years in case of SC/ST officials in accordance with the instructions or orders issued by the Central Government.

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Note :-

The crucial date for determining the age limit or service condition for both departmental and direct recruits, as the case may be, shall be 1st July of the year for which applications for recruitment are called for.

Whether benefit of added years of service is admissible under Rule 30 of CCS (Pension) Rules, 1972.	Educational and other qualifications required for direct recruitment.
7. Not Applicable	8. Bachelor of Engineering/Bachelor of Technology from a recognised university in any of the following disciplines (i) Mechanical Engineering (ii) Electrical Engineering (iii) Telecom. Engineering (iv) Electronics (v) Radio Engineering (vi) Computer Sciences OR Bachelor of Science or Bachelor of Science (Hons) with Physics and Mathematics as main/elective/subsidiary/ optional additional subjects. Note 1. The applicants should be registered with the Employment Exchange located in the Territorial jurisdiction of the recruitment unit. Note 2. Educational and other qualifications are relaxable at the discretion of the U. P.S.C./competent authority. Note 3. Educational and other qualifications regarding experience etc. are relaxable at the discretion of the U.P.S.C./competent authority. Note 4. The existing holders of the post of Asstt. Supdt. Telegraph Traffic may be treated at par to the cadre of Junior Telecom. Officer as per these Recruitment Rules as one time measure.

Whether age and educational qualification prescribed for direct recruits will apply in case of promotees	Period of probation, if any.	Method of recruitment-whether by direct recruitment or by promotion or deputation/ transfer and percentage of vacancies to be filled by various methods.
9. Not applicable	10. Two years	11. (i) 50% by direct recruitment through a competitive examination in accordance with the instructions issued by the Department in this behalf. (ii) 50% by promotion/transfer as indicated under column 12 of the schedule.

Case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made :

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% by promotion/transfer of departmental candidates referred to in item (ii) column 11 will be regulated as under :-

- (i) 15% by promotion of departmental candidates through a competitive examination.
- (ii) 35% by promotion/transfer of Transmission Assistants/Wireless Operators/Auto Exchange Assistants/Phone Inspectors/Telecom. Technical Assistants.

15% Promotion through competitive examination, the following group 'C' employees in the Department whose scale of pay less than that of Junior Telecom. Officers shall be eligible, if such employees are :

- (i) borne on the regular establishment and working in Telecom. Engineering Branch of Department including those working in the office of Chief General Manager, Telecommunication Circles/Districts other than-
 - (a) Transmission assistants, Telephone Inspectors, Auto Exchange Assistants and wireless Operators, and T.T.A.
 - (b) Plumbers/Sanitary Inspectors/Conservancy Inspectors
- (ii) working in Telecommunication Factory, other than those borne on industrial establishments.
- (iii) borne on the regular establishment and working as Accounts Clerks in the Accounts Wing under the Telecommunications circles.
- (iv) borne on the regular establishment and working as Works Clerks Grade I and II, Work Assistants, Draftsman, Junior Architects and Electricians in the Civil Wing under Telecom. Circles :

provided that-

- (a) they have passed High school/Matric examination or its equivalent and have completed five years regular service, or
- (b) they possess the qualifications prescribed in column 8 and have completed 3 years regular service:

provided further that they are not above the age of 40 years on the crucial date.

35% transfer/promotion from amongst

- (a) the Phone Inspectors/Auto Exchange Assistants/Transmission Assistant/Wireless Operator who possess the qualification prescribed in column 8 and have completed 5 years regular service in the cadre of Phone Inspector/Auto Exchange Assistant/Transmission Assistant/Wireless Operator.
- (b) the Phone Inspectors/Auto Exchange Assistant/Wireless Operator/Transmission Assistant/Telecom. Technical Assistants who possess the High school/Matriculation qualification and who have completed 6 years of regular service through a qualifying screening test, unless he has already passed such test.

Note :

They shall have to undergo a simple medical test to ensure that they are physically fit and mentally alert to perform the duties expected of a Junior Telecom. Officer.

Explanation :

Length of service in the cadre of Phone Inspector/Auto Exchange Assistant/Transmission Assistant/Wireless Operator will be the criteria for sending them for JTOs training.

Note : No candidate other than those belonging to Scheduled Cast and Scheduled Tribes Communities shall be granted more than four chances to appear in the competitive examination. But those candidates who secure more than 70% marks in the 4th chance but are not selected for appointment as Junior Telecom. Officers may be allowed one more chance as a special case. The restriction in respect of number of chances is not applicable to members of Scheduled Castes/Scheduled Tribes communities.

When a Departmental Promotion Committee exists, what is its composition

13

Circumstances in which U.P.S.C. is to be consulted in making recruitment

14

- 1. Group 'C' Departmental Promotion Committee (for considering confirmation of direct recruits) consisting of-
 - 1. An Officer of Group 'A' in Junior Administrative Grade of Indian telecom. Service-Chairman
 - 2. Two officers of Group 'A' in the Senior Time scale of Telecom. Engineering Service-Members.

Not applicable.

35 GS.R No. 85 E Published in the Gazette of India (extraordinary) Part-II Section-3 sub-section (ii) No. 63 dt.9.2.96)

(To be published in Part II Section 3 Sub Section (ii) of the Gazette of India)

No.5-1/96-NCG
Government of India
Ministry of Communications
Department of Telecommunications
Sanchar Bhavan, New Delhi, the

NOTIFICATION

G.S.R.....In exercise of the powers conferred by the proviso to article 309 of the Constitution, the President hereby makes the following rules further to amend Junior Telecom Officer Recruitment Rules, 1996, in the Department of Telecommunications, namely:-

1. Short title and commencement:-

(a) These rules may be called the Junior Telecom Officer Recruitment (Amendment) Rules, 1996.

(b) They shall come into force on the date of their publication in the official Gazette.

2. In the Schedule to the Department of Telecommunications Junior Telecom Officer Recruitment Rules, 1996, for the entry in the Explanation under Column 12, the following entry shall be substituted, namely:-

"Length of service in the cadre of Phone Inspector/
Auto Exchange Assistant/Transmission Assistant/
Wireless Operator/Telecom Technical Assistant will
be the criteria for sending them for JTOs training"

H.N. Singh

(H.N. SINGH)
Asstt. Director General(ST-C)
Ph.3032468

Note :

The Principal Recruitment Rules were published in the Official Gazette vide GSR No.85(E) dated 9.2.96.

To,

The Manager,
Govt. of India Press,
Mayapuri Industrial Area,
New Delhi.

No.5-1/96-NCG
Ministry of Communications
Department of Telecommunications
Sanchar Bhavan, 20 Ashoka Road,

New Delhi-110001

24-12-1996

To,

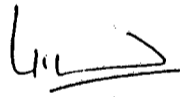
All Heads of Telecom Circles,
All Heads of other Administrative Units,
All Heads of Telecom Districts,
Chief General Managers, MTNL, Mumbai/New Delhi

Subject : Recruitment Rules for the post of JTO - Depu-
tation of PI/TA/WO/AEA/TTA for JTO training-
clarification req.

Sir,

I am directed to refer to the "explanation" under column 12 of the RRs for the post of JTO notified vide notification dated 09.02.96 and subsequent amendment notified vide notification dated 15.10.96 which states that "length of service in the cadre of Phone Inspector/Auto Exchange Assistant/Transmission Assistant/Wireless Operator/Telecom Technical Assistant will be the criteria for sending them for JTOs training". The said explanation mentions the criteria to be followed for sending successful PI/TA/WO/AEA/TTA of qualifying screening test for JTO training without any minimum service condition. It is, therefore, clarified that all the successful PI/TA/WO/AEA/TTA of the qualifying screening test are to be sent on training on the basis of the length of service rendered by them in the respective cadres.

Yours faithfully,



(V.K. Mahendra)
Director (ST-II)
Tele : 3032757

Copy to :-

1. DDG(Pers.)/DDG(Estt.)/DDG(Trg.)
2. STN - I & II/TE - I & II